



Rajasthan High Court Legal Services Committee, Jaipur

Rajasthan High Court Campus Jaipur Bench, Jaipur

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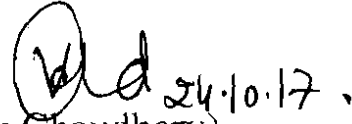
Website:- www.rsla.gov.in

NOTICE

It is for information of all the learned members of the Bar that the National Legal Services Authority is organizing next National Lok Adalat throughout the country for Criminal Compoundable offences, N.I. Act cases under Section 138, Bank Recovery cases, MACT Cases, Matrimonial matters, Labour disputes, Land Acquisition cases, Electricity and Water bills (excluding theft cases), Service matters Relating to pay and allowances and retiral benefits, Revenue matters, other civil cases (rent, easmentary rights, injunction suits, specific performance suits) etc. and other cases on 09th December 2017.

Learned advocates are requested to provide a list of their cases which in their opinion can be settled in Lok Adalat, by 20 November 2017, in the office of the Full Time Secretary, Rajasthan High Court Legal Services Committee, Jaipur, so that the case may be got referred from Hon'ble High Court, notices to the parties may be issued timely and cause list may be prepared.

By order



(Anu Chaudhary)

Full Time Secretary

Rajasthan High Court Legal Services Committee,
Jaipur

"Help The Needy - Timely Help May Create History"